

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3847**  
TO BE ANSWERED ON 09.08.2016

**Felling of Poplar Trees**

3847. SHRI BHARTRUHARI MAHTAB:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state :

- (a) whether the Government is aware of axing of poplar trees in the State of Jammu and Kashmir in the recent past;
- (b) if so, the details thereof along with the number of such trees axed across the State so far and the reasons therefor;
- (c) whether the Government has received requests/representations from various quarters to protect felling of the said trees across the State;
- (d) if so, the details thereof along with the action taken/being taken by the Government on such requests/ representations so far; and
- (e) the other steps taken/being taken by the Government to protect felling of the said trees and protect the livelihood of the people dependent on such trees?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE**

**(SHRI ANIL MADHAV DAVE)**

- (a) and (b) As per the information received from the Forest department, Government of Jammu & Kashmir, in compliance of orders of Hon'ble High Court of Jammu & Kashmir and administrative orders, 2,28,36,043 female poplar trees on revenue land and 6,933 trees from forest plantations have been felled in the Kashmir valley.
- (c) to (e) No such requests/representations have been received in the Ministry. However, requests/representations have been received by the State Government in this regard. As per the information received from the Forest department, Government of Jammu and Kashmir, a review petition in the Hon'ble High Court of Jammu & Kashmir has been filed by the State Government.

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